

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-120/2001/1749 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jogeswar Borah,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati the ^{2nd} March, 2023.

Sub: **Casual leave .**

Ref:- Your letter No. DJ(BN) 999, dtd. 01.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 02.03.2023 along with station leave permission, from the evening of 01.03.2023 till the morning of 03.03.2023**, has been granted. The next senior most Judicial officer would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-120/2001/1750/A , dated , 02-03-2023
Copy to:

1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)